

SHRI DINFN BHATTACHARYYA
Kindly hear me and then give your ruling.

MR SPEAKER Please do not make it a daily practice. I do not allow it. Anything that you say without my permission will not go on record. I will not allow anything without previous notice

SHRI DINEN BHATTACHARYYA **

MR. SPFAKER Please do not make it a daily habit

SHRI DINEN BHATTACHARYYA **

MR SPEAKER You are not here to do anything against the rules

SHRI DINEN BHATTACHARYYA **

SHRI RAM DEO SINGH (Maharajan), **

MR SPEAKER Anything of which I have no notice will not be allowed. This is not to go on record. He is speaking without my permission

SHRI DINEN BHATTACHARYYA **

SHRI P K DEO (Kalahandi) **

SHRI RAM DEO SINGH **

12.30 Hrs

PAPERS LAID ON THE TABLE

REVIEWS AND ANNUAL REPORTS OF THE
MINING AND ALLIED MACHINERY CORPN
LTD THE TRIVENI STRUCTURALS LTD,
AND THE BHARAT HEAVY PLATE AND
VESSELS LTD

THE MINISTER OF STATE IN THE
MINISTRY OF STEEL AND MINES
(SHRI SHAHNAWAZ KHAN) On behalf
of Shri Mohan Kumaramangalam,
I beg to lay on the Table a copy each
of the following papers (Hindi and English

versions) under sub-section (1) of section
619A of the Companies Act, 1956 -

- (1) (i) Review by the Government on the working of the Mining and Allied Machinery Corporation Ltd Durgapur, for the year 1969-70.
- (ii) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, [Placed in Library, See No LT-662/71]
- (2) (i) Review by the Government on the working of the Triveni Structural Limited for the year 1969-70.
- (ii) Annual Report of the Triveni Structural Limited for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library See No LT-663/71]
- (3) (i) Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited Visakhapatnam, for the year 1969-70
- (ii) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library, See No. LT-664/71.]

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURAL
(SHRI SHER SINGH) I beg to lay
on the Table a copy of Notification
No. G S.R. 969 (Hindi and English versi-

**Not recorded.